

CENTRAL ADMINISTRATIVE TRIBUNAL:PRINCIPAL BENCH

OA.No.778 of 2000

New Delhi, this 13th day of November 2000

HON'BLE SHRI KULDIP SINGH, MEMBER(J)
HON'BLE SHRI M.P. SINGH, MEMBER(A)

R.S. Sisodia
S/o Shri N.S. Sosodia
Asstt. Commissioner
Dept. of Animal Husbandry &
Dairying, Ministry of Agriculture
New Delhi-110001 ...Applicant

(By Advocate:Shri Rajinder Nischal)

versus

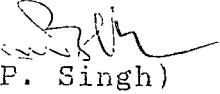
1. Union of India
Through Secretary
Dept. of Animal Husbandry &
Dairying, Ministry of Agriculture
Krishi Bhawan
New Delhi-110001
2. Department of Food Processing Industries
Through its Secretary
Panchsheel Bhavan, August Kranti Marg
New Delhi-110049
3. Union Public Service Commission
Through its Secretary
Dholpur House, Shahjahan Road
New Delhi ... Respondents

ORDER(Oral)

Hon'ble Shri Kuldip Singh, M(J)

Learned counsel for the applicant
requests for permission to withdraw the OA.

The OA is dismissed as withdrawn.


(M.P. Singh)
Member(A)


(Kuldip Singh)
Member(J)

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